

10-2-1981 को आयोजित बैठक

आमंत्रित सदस्य

उपस्थित सदस्य

सभी दस सदस्य

1. श्री दीप चन्द्र शर्मा, अध्यक्ष
2. श्री अर्जुन दास,, उपाध्यक्ष
3. श्रीमती सुखबंस कौर, संसद सदस्या
4. श्री मनोहर लाल खुराना, सदस्य
5. श्री पी० एन० बहल, आई० ए० एस०, सदस्य
6. श्री एम० जी० अली अंसगर, सदस्य
7. श्री बी० के० बालकृष्णन, सदस्य
8. श्री जे० एन० गुप्त, महाप्रबंधक, एवं प्रबंध समिति के पदेन सदस्य

30-4-1981 को आयोजित बैठक

सभी दस सदस्य

1. श्री दीप चन्द्र शर्मा, अध्यक्ष
2. श्री अर्जुन दास, उपाध्यक्ष
3. श्री मनोहर लाल खुराना, सदस्य
4. श्री वी० के० बालकृष्णन, सदस्य
5. कुमारी नीरु नन्दा, सदस्य
6. श्री जी० आर० सहगल, कर्मवाहक महाप्रबंधक, एवं प्रबंध समिति के पदेन सदस्य

Memo from Scientists of Forest Research Institute, Dehradun

3717. DR. KRUPASINDHU BHOI:
SHRI RAJNATH SONKAR
SHASTRI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Scientists of the Forest Research Institute, Dehradun, have presented memorandum to him in March this year complaining of 'Promotional blocks in their services; and

(b) Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). No memorandum was presented in the name of the scientists of

the Forest Research Institute, Dehra Dun. However, the Association of Group 'A' (General) Central Services Officers of the Forest Research Institute and Colleges, Dehra Dun, had presented a memorandum about certain service matters. This is under consideration of the Government.

Utilisation of Underground Water for Irrigation through Borewells

3718. SHRI N. SELVARAJU: Will the Minister of IRRIGATION be pleased to state:

(a) whether efforts to utilise underground water irrigation through borewells have been made so far;

(b) if so, the amount allocated (State-wise) for this purpose;

(c) if not, when will such a proposal be taken up for implementation since the country has exhausted all available surface water for irrigation; and

(d) whether the Ministry has taken any steps to help the farmers by recommending loans from the nationalised banks who are willing to have borewells for irrigations?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The estimated ground water resources in the country can irrigate upto 40 million hectares of gross cropped area. Upto March, 1980, an irrigation potential of about 22 million hectares has been created including about 4.8 million hectares during the five-year period 1975-80. Efforts are being made to accelerate the utilisation of ground water resources for irrigation during the Sixth Plan (1980-85) period for creating an additional irrigation potential of 7 million hectares.

(b) and (d). The State Governments allocate funds year after year for conducting surveys and investigations for

ground water and for implementation of State programmes. Central Government carries out macro-level surveys for ground water and assists the State Governments through various programmes. However, bulk of finances for ground water exploitation is through institutional finances and also farmers' own contributions.

The loans to the farmers for borewells are being made available through institutional sources such as Land Development Banks, Co-operative Banks, nationalised and other commercial banks, which are refinanced by Agricultural Refinance and Development Corporation. During the year 1981-82, an estimated amount of Rs. 112.32 crores has been provided by the various States and Union Territories under their Plan outlays and about Rs. 300 crores from institutional support. State-wise details are given in the enclosed statement.

(c) Does not arise. It may, however be mentioned that out of an ultimate surface water potential of 73 million hectares, a potential of only about 36 million hectares has been created upto the end of 1980-81.

Statement

(Rs. in crores)

Sl. No.	Name of State	State Sector outlays for Ground Water (Target 81-82)	Institutional investment for Ground Water (Target 81-82)
1	Andhra Pradesh	1.51	37.00
2	Assam	4.45	1.26
3	Bihar	9.95	33.00
4	Gujarat	4.63	11.00
5	Haryana	2.79	9.50
6	Himachal Pradesh	0.30	0.20
7	Jammu & Kashmir	0.60	0.09
8	Karnataka	1.75	11.00
9	Kerala	0.96	11.00
10	Madhya Pradesh	19.00	41.50
11	Maharashtra	1.00	21.60
12	Manipur	0.10	0.03
13	Meghalaya	0.10	0.03

1	2	3	4
14	Nagaland	Nil	0.03
15	Orissa	5.00	16.40
16	Punjab	1.55	10.00
17	Rajasthan	0.75	15.00
18	Sikkim	Nil	Nil
19	Tamil Nadu	2.33	5.00
20	Tripura	0.78	0.03
21	Uttar Pradesh	50.69	56.00
22	West Bengal	3.00	18.50
Total States		111.24	298.17
Total U.T.s		1.08	1.00
All India Total		112.32	299.17
		Say	300.00

Allocation for Agriculture and Rural Reconstruction

3719. PROF. MADHU DANDAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) what were the allocations for agriculture and rural reconstruction for the financial year 1980-81 and what was the percentage of these allocations to total allocations for the year; and

(b) what was the actual amount spent on agriculture and rural reconstruction in the financial year 1980-81?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN) (a) and (b) the total allocations (both Plan and non-Plan) provided for Agriculture and Rural Reconstruction in the Budget Grants of the Ministry of Agriculture and Ministry of Rural Reconstruction for the financial year 1980-81 and the actual expenditure there against are given below:—

(Rs. in crores)

	Budget Estimates 1980-81	Revised Estimates 1980-81	Actual expenditure upto 31st March, 1981.
(i) Ministry of Agriculture	2351.06	2662.57	2632.45
(ii) Ministry of Rural Reconstruction	638.31	613.54	627.85

As indicated in Statement VII of the document "Budget at a Glance (1981-82)" circulated along with Budget papers, the plan outlay (revised estimates) for Agriculture & Allied Service, (excluding Irrigation) in the Central Sector for the year 1980-81 was Rs. 972 crores out of a total Plan outlay of the centre (revised) of Rs. 7255 crores. This worked out to 13.4 per cent of the total outlay.

Commission to Fair Price Shops

3720. SHRI SAJJAN KUMAR: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the office bearers of Fair Price Shop Holders Association had gone to main Secretariat in November, 1981 to meet the concerned officials there over their demand for increased commission;

(b) if so, the gist of the discussion held with them; and